COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>Appeal No. 331 of 2016 &</u> <u>IA No. 701 of 2016</u>

Dated: 2nd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Talwandi Sabo Power Ltd. Vs.			 Appellant(s)
Punjab State Electricity Regulatory Commission & Anr.			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit Kapur	
Counsel for the Respondent(s)	:	Mr. Sakesh Kumar for R-1	
		Ms. Anushree Bardhan Ms. Shubham Arya for R-2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>09.10.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd